



SUPREME COURT OF INDIA

The Supreme Court Collegium has recommended the names of three Additional Judges of the High Court of Bombay for appointment as permanent Judges in the following terms:

- (i) Shri Justice Santosh Govindrao Chapalgaonkar,
- (ii) Shri Justice Milind Manohar Sathaye, and
- (iii) Dr (Smt) Justice Neela Kedar Gokhale.

On 3 May 2024, the Collegium of the High Court of Bombay unanimously recommended the Additional Judges whose names are set out above for appointment as permanent Judges of that High Court. The Chief Ministers and the Governors of the States of Maharashtra and Goa have concurred with the above recommendation.

In order to ascertain the suitability of the above-named Additional Judges for being appointed as permanent Judges, we have consulted



our colleagues who are conversant with the affairs of the High Court of Bombay.

A Committee of two Judges of the Supreme Court constituted by the Chief Justice of India in terms of the Resolution dated 26 October 2017 of the Supreme Court Collegium has assessed the judgments of the above Additional Judges and rated the judgments authored by them as ‘upto the mark’.

With a view to assess the merit and suitability of the above-named Additional Judges for their appointment as permanent Judges, the Collegium has scrutinized and evaluated the material placed on record including the opinion of the consultee-Judges and the report of the Judgment Assessment Committee. Having regard to all relevant factors, the Collegium is of the view that S/Shri Justices (i) Santosh Govindrao Chapalgaonkar, (ii) Milind Manohar Sathaye, and (iii) Dr. (Smt.) Neela Kedar Gokhale, Additional Judges, are fit and suitable for being appointed as permanent Judges.



In view of the above, the Collegium resolves to recommend that S/Shri Justices (i) Santosh Govindrao Chapalgaonkar, (ii) Milind Manohar Sathaye, and (iii) Dr. (Smt.) Neela Kedar Gokhale, Additional Judges, be appointed as permanent Judges of the High Court of Bombay against the existing vacancies.

(Dhananjaya Y Chandrachud), CJI

(Sanjiv Khanna), J

(B R Gavai), J

09 July 2024.